

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:994
ANSWERED ON:25.11.2009
INTEGRATED ENERGY POLICY
Hussain Shri Syed Shahnawaz

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government proposes to formulate any Integrated Energy Policy;
- (b) if so, the details thereof including its main features and the process made in this regard ;
- (c) the time by which the said Policy is likely to be implemented; and
- (d) the benefits likely to be accrued to the common people as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a): An Integrated Energy Policy was approved by the Government in December 2008;
- (b): The Integrated Energy Policy highlighted the issues of energy demand, its availability, pricing, research & development activities, efficiencies and security of supply. The Integrated Energy Policy was prepared on the basis of the recommendations made by Expert Committee constituted by the Government in August 2004. The Expert Committee submitted its Report in 2006.
- (c): Action have been initiated on many recommendations made in the Integrated Energy Policy like capacity addition, ensuring the energy security, rationalization of cost of power, availability of gas for power, reduction of Aggregate Technical & Commercial (AT&C) losses, energy efficiency and demand side management issues, promotion of renewables including wind and solar energy and enhancement of access.
- (d): The approach of Integrated Energy Policy and the road map prepared for managing the energy requirements would help in maintaining the higher economic growth and increase per capita energy availability.